

5

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

21/2

C.P No. 1546/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: Venkatesh Sanitation  
V/s.  
Rudrani Health Care Services Ltd.

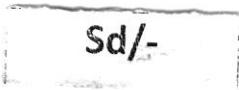
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	CS Ritesh Mahajan	PCs for Petitioner	
2	Arun M Dehpande	PCs for Respondent	

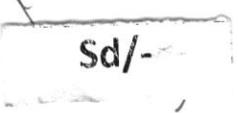
ORDER

CP No. 1546/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 21.02.2018.

 Sd/-

V. NALLASENAPATHY  
Member (Technical)

 Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)